

(b) whether the fare for buses operating on routes the terminal to terminal distance of which is within 20 K.M. is paise 30; and

(c) if so, the reasons why a fare of 60 paise is charged on route No. 920 from Lawrence Road to Regal terminal when the distance is within 20 KM as per the D.T.C. records on the basis of which they are making payment to private bus owners under K.M. Scheme?

**THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM):** (a) A uniform fare of 30 paise per head is charged on city routes for travel upto 16 K. M. and in exceptional cases, also on routes/services with a route length of over 16 Kms. but less than 20 K. M. In case of Mudrika Seva and on routes with a length of 20 Kms. or more, fare is charged at 30 paise per head for travel upto 16 Kms. and 60 paise beyond 16 Kms.

(b) Yes, Sir.

(c) A fresh survey is being carried out by the Corporation to find out the exact distance of route No. 920, on the basis of which corrections will be made, if necessary.

**Appointment of Second Press Commission**

3035. **SHRI SURENDRA BIKRAM:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is proposed to set up the second Press Commission;

(b) whether the proposed Press Commission is likely to be invested with a wider terms of reference;

(c) whether the Press Commission is also intended to deal with the question of delinking newspaper ownership; and

(d) if so, the details thereof;

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI):** (a) Yes, Sir.

(b) to (d). The terms of reference are being finalised.

**Take over of Closed Industrial Plants at Howrah**

3036 **SHRI K. A. RAJAN:**

**SHRI SAUGATA ROY:**

Will the Minister of INDUSTRY be pleased to state:

(a) whether West Bengal State Government have requested the Centre for the take over of the closed Industrial Plants Limited at Howrah by Hindustan Machine Tools;

(b) if so, the details thereof;

(c) whether it is a fact that the Centre has suggested the State Government to approach Guest Keen William Limited for its take over; and

(d) if so, the details and reasons therefor and the State Government's reaction thereto?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI):** (a) to (d). The Government of West Bengal wrote to the Central Government, in November 1977, suggesting an investigation, under the provisions of the Industries (Development & Regulation) Act, 1951 into the affairs of Messrs Industrial Plants Limited, Howrah which has been under lock-out since December 1974. The State Government has been requested to advice on the financial and managerial responsibilities for running the undertaking. On the receipt of a reply from the State Government the further course of action will be decided upon.